GOVERNMENT OF INDIA MINISTRY OF NEW AND RENEWABLE ENERGY LOK SABHA UNSTARRED QUESTION NO. 1175 ANSWERED ON 27.07.2023

FLOATING SOLAR PLANT

1175. SHRI VIJAY KUMAR HANSDAK

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

(a) whether the Government is aware about too much delay in commencement of the project work of floating solar plant at Getalsud Dam in Jharkhand while the State Government has already given all necessary clearance;

(b) if so, the reasons behind the delay of this project;

(c) whether any deadline has been fixed to commence the project work and it would not extend anymore like the previous deadline have been extended twice; and

(d) if so, the details thereof?

ANSWER

THE MINISTER OF NEW & RENEWABLE ENERGY AND POWER

(SHRI R.K. SINGH)

(a) & (b) The status of the floating solar project of 100 MW at Getalsud Dam in Jharkhand under the Solar Park Scheme of the Ministry of New & Renewable Energy is given below:

- i. The project is part funded by the World Bank. The approval of Department of Economic Affairs (DEA) was required which could be obtained on 02-05-2022.
- ii. As the project is taken up by Solar Energy Corporation of India (SECI), a CPSU through EPC route, the PIB approval was to be obtained, which could be obtained on 12-08-2022.
- iii. SECI floated the NIT for the project on 15-03-2023 for selection of the EPC contractor, which is under process.
- iv. Approval of the Power Purchase Agreement (PPA), executed between SECI and Jharkhand Bijli Vitran Nigam Limited (JBVNL) on 09-11-2021, is pending before the Jharkhand State Electricity Regulatory Commission.

(c) & (d) The project is to be commissioned within a period of 18 months from the placing of Letter of Award (LoA) to the successful bidder or 24 months from the date of execution of the PPA, whichever is later.
